

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †665**

TO BE ANSWERED ON THE 06TH FEBRUARY, 2018/ MAGHA 17, 1939 (SAKA)

CYBER FRAUD FANATICISM

†665. DR. BANSHILAL MAHATO:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to constitute any wing or software for monitoring cyber fraud fanaticism;**
- (b) if not, the alternative measures formulated by the Government to deal with the said issue; and**
- (c) the steps taken by the Government to deal with the said issue in Chhattisgarh?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): Police and Public order are State subjects as per the constitution of India and States are primarily responsible for prevention, detection and investigation of crime through their law enforcement machinery. The Law Enforcement Agencies take legal action as per the relevant sections of the Indian Penal Code and the Information Technology Act, 2000 against the cyber fraud offenders. Ministry of Home Affairs has constituted an Inter-Ministerial Committee on Phone Fraud (IMCPF) having members of all stakeholder organizations, namely, Ministry of Electronics

& Information Technology (MeitY), Department of Financial Services, Department of Telecommunication, Reserve Bank of India and law enforcement agencies, to address the problem. FCORD - FICN Coordination Agency has been designated as Central Nodal Agency for this purpose and ADGP/IGP Crime in each State/UT is the State Nodal Officer. Ministry of Home Affairs has issued an advisory dated 13-1-2018 to all the States/UTs for taking various steps for prevention of cybercrime, which is available on its website www.mha.nic.in.

Ministry of Home Affairs, Government of India has released Grants-in-aid of Rs. 2.30 crore to the Chhattisgarh State Government in 2017-18 under Cyber Crime Prevention against Women & Children (CCPWC) scheme for setting up of Cyber Forensic Lab cum Training Centre for capacity building of law enforcement personnel in the field of cybercrime investigations.
